

from their own resources and by raising funds from other sources including loans from financial institutions. The Registrar Cooperative Societies has, therefore, reported that they have no information that the loan assistance of this magnitude would be required.

(c) No such report has been received.

(d) The loan assistance to Societies is being provided by Delhi Cooperative Housing Finance Society to the Cooperative Group Housing Societies. They have sanctioned a loan of Rs. 17.47 crores and disbursed an amount of Rs. 11.45 crores to 24 such societies.

The Delhi Cooperative Housing Finance Society Ltd. have issued letter of intent for grant of loan to the following two Societies :

1. East Delhi, Cooperative Group Housing Societies.
2. Swatantra Bharat Mills, Cooperative Group Housing Societies.

DCHFS is processing the loan applications of the following Cooperative Group Housing Societies.

1. Ajay Cooperative Group Housing Society.
2. Eminabad Cooperative Group Housing Society.
3. Joyti Bagh Cooperative Group Housing Society.
4. IMD Employers Cooperative Group Housing Society.
5. New Subhash Cooperative Group Housing Society.
6. Madhuban Cooperative Group Housing Society.

HUDCO provides loan assistance for Housing Schemes to the Registered Primary Housing Cooperative Societies directly as well as through apex Finance Housing Society if any in a State and Union Territory as per HUDCO's guidelines. The HUDCO

has sanctioned loan of Rs. 128.98 lakhs to two Cooperative Group Housing Societies. The applications of the following two societies are being processed by HUDCO.

1. Rangmahal Cooperative Group Housing Societies Limited.
2. Airmen and Sailor Cooperative Group Housing Society.

#### Setting up of Food Policy Research Institute

7635. SHRI B.V. DESAI :  
SHRI RAMAKRISHNA MORE :  
SHRIMATI JAYANTI  
PATNAIK :  
SHRI M.V. CHANDRA-  
SHEKHARA MURTHY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have mooted the idea of setting up a Food Policy Research Institute in the country to study the implications of various policy measures and to suggest improvements ;

(b) if so, by what time the final decision is likely to be taken ; and

(c) if not, the main reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) As per the allocation of business rules, 1973, a National Institute of Agricultural Economics Research has been proposed to be established by I.C.A.R. to deal, among other things, with food policy research also. This proposed Institute was earlier named as the Central Institute for Agricultural Marketing and Food Policy Research. This proposal was included in the Sixth Plan proposals of the I.C.A.R.

(b) A final decision will be taken as soon as possible.

(c) In view of (b) above, the question does not arise.